

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 142

CP No. 5/Chd/Hry/2023

IN THE MATTER OF:-

**Nichirin Imperial Autoparts India
Private Limited**

...

Petitioner

Versus

M/S Knm & Associates LLP

...

Respondents

Under Section: 131(1)

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 06.09.2024.

Sd/-

Court Officer

July 12, 2024